

GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1411**  
ANSWERED ON-13.03.2023

**SETTING UP CNG STATIONS IN ANDHRA PRADESH**

1411. SHRI V. VIJAYASAI REDDY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the entire Andhra Pradesh has been covered under the City Gas Distribution for providing piped natural gas connection and also setting up of CNG stations;
- (b) if so, whether it is also a fact that only 11 CNG stations have been established till today out of the targeted 211 in Srikakulam, Visakhapatnam and Vizianagaram districts of Andhra Pradesh; and
- (c) the targeted date to set up 211 stations and details of action plan to achieve the target?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)

(a) to (c): Providing Piped Natural Gas (PNG) connections and establishment of Compressed Natural Gas (CNG) stations, are part of development of City Gas Distribution (CGD) network and the same is carried out by the entities authorized by the Petroleum and Natural Gas Regulatory Board (PNGRB). After completion of 11-A CGD bidding round, authorization for CGD has been issued for entire Andhra Pradesh.

As on 31.01.2023, authorized entities have established 13 CNG stations in Srikakulam, Vishakhapatnam & Vizianagaram Districts Geographical Area (GA). The authorized entity has a Minimum Work Plan of establishing 211 CNG stations by 2030 in this GA.

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